

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 752/2018 in
O.A. No. 1762/2018

The 3rd day of May, 2019

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Subhash Chand Rana,
Aged about 53 years,
S/o Shri Amar Singh,
R/o B-362, Delhi Admn.
Flats Timar Pur, Delhi-110054. .. Petitioner

(By Advocate : Shri Ravinder Kumar Sharma)

Versus

1. Shri Sandeep Kumar,
Secretary,
I.P. Estate, Delhi Government,
New Delhi-110002.
2. Shri Sanjay Goel,
Director of Education,
Delhi Secretariat,
Old Secretariat, G.N.C.T.D.,
Room No.12, Delhi-110054. .. Respondents

(By Advocate : Shri Anuj Kumar Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, Shri Ravinder Kumar Sharma, learned counsel for the petitioners fairly submits that the respondents have already passed a speaking order, in compliance of the orders passed by this Tribunal.

2. In the circumstances and in view of substantial compliance of the orders of this Tribunal, the CP is closed and notices are discharged. However, the petitioners are at liberty to avail their remedies, in accordance with law, if they are still aggrieved by the orders passed by the respondents. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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